

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.223/2016 in O.A. No.3731/2015

Tuesday, this the 31st day of May 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Suman Rawat, aged about 30 years
d/o Mr. Darshan Singh
r/o House No.66, Gali No.66
West Guru Angad Nagar, Laxmi Nagar
Delhi-92
2. Qamar Jahan, aged about 29 years
d/o Mr. Riazuddin r/o House No.28-B
Gali No.1, West Laxi Nagar, Delhi-51

..Applicants

(Mr. R S Kaushik, Advocate)

Versus

1. Ms. Saumya Gupta
Director, Education
Directorate of Education, Govt. of Delhi
Old Secretariat, Delhi-54

..Respondent

(Mr. Naresh Kumar Rathi, Legal Assistant, Departmental Representative)

O R D E R (ORAL)

Mr. Shekhar Agarwal:

This Contempt Petition has been filed for alleged non-compliance of our Order dated 04.03.2016. Today, when the matter was taken up, Departmental Representative, present in the Court, produced a copy of order dated 25.05.2016. On perusal of the same, we are satisfied that our Order has been complied with substantially.

2. Accordingly, the Contempt Petition is closed. Notice issued to the respondent is discharged.

(Raj Vir Sharma)
Member (J)

May 31, 2016
/sunil/

(Shekhar Agarwal)
Member (A)